GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 366

TO BE ANSWERED ON THE 05TH FEBRUARY, 2019/, MAGHA 16, 1940 (SAKA)
FINANCIAL IRREGULARITIES BY POLICE DURING ANTI NAXAL OPERATIONS
366. SHRIMATI K. MARAGATHAM:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that a 40 member fact finding committee has alleged that security forces pocketed a substantial amount of cash running into a few crore after the April 22-23 Gadchiroli encounters which claimed the lives of 40 Maoists;
- (b) whether it is also true that the C-60 commandos forced Maoists to accompany them from Boriya Kasnasur forest and point out the money dumps;
- (c) whether it is also true that according to villagers the commandos had emptied the containers and buried them back;
- (d) whether the Government has accounted these money discovered by the commandos from the custody of Maoists; and
- (e) if so, the details thereof and the reaction of the Government thereto?

 ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

(a) to (e): The allegations made by a 40 members fact finding committee comprising representatives of Maoist affiliates regarding financial irregularities by police during Gadchiroli encounters are not true.

After the encounter at Boria-Kasanaur dated 22/04/2018, an amount of Rs. 2370/- was recovered from the place of incident which was seized by police as per the seizure *Panchanama*. No Money dump was recovered by the police during the Boria-Kasanaur encounter.
